

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-912/ND/2020

IN THE MATTER OF:

Techno Strips and Tubes Pvt Ltd
Vs.
Emkay Automobile Industries Ltd

....Applicant
.....Respondent

SECTION

U/s 9 IBC Code

Order delivered on 09.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

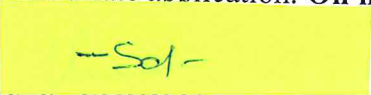
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajesh Loomba, Advocate
For the Respondent :

ORDER

After some arguments, Mr. Rajesh Loomba appearing on behalf of OC seeks time to file appropriate application. **On his request, list on 02.11.2020.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)